

Supplementary Constitution of Benches with effect from 1st of July, 2010.

1 43 Hon. Ravindra Singh, J. Fresh, order, admission and all Listed Criminal Appeals including Criminal Appeals under Section 372 Cr.P.C. and Defective Criminal Appeals (irrespective of the year) for Orders.

At 2.00 P.M.:

On priority basis Criminal Appeals in cases punishable upto two years imprisonment and Appeals in complaint cases against acquittal_ and Oldest Criminal Appeals for Bail for Orders.

Thereafter:

Criminal Appeals from 1990 onwards for Hearing.

2 54 Hon. Vinod Prasad, J. Fresh, order, admission, hearing in Matters U/Ss 482 & 483 Cr.P.C.

AND

Listed Matters U/Ss 482 & 483 Cr.P.C. from April Ist, 2009 onwards including Bunch Cases.

At 2.00 P.M.:

On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which the proceedings of trial court have been stayed and Matters U/S 482 and 483 Cr.P.C. upto the year 1994 for Orders, Admission and Hearing.

**ACTING CHIEF JUSTICE
27.05.2010**

Supplementary Constitution of Benches with effect from 1st of July, 2010.

1	C.J.'s Court	Hon. The Chief Justice Hon. A.P. Sahi, J.	Fresh, order, admission, hearing and all Listed Matters related to Public Interest Litigation, Tolls on River Bridges in U.P., Environment Matters <p style="text-align: center;">AND</p> Fresh in Special Appeals for order, admission, hearing and Listed matters from 01.01.2009 onwards including Bunch Cases.
		<u>At 2.00 P.M.:</u>	On priority basis Service Writs relating to transfer/suspension of all categories and Special Appeals upto the year 2003 for Orders, Admission and Hearing.
		Thereafter	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
		Then Hon The Chief Justice (<u>On Friday at 2.00 P.M.</u>)	Expedite applications and matters under Section 11 of the Arbitration and Conciliation Act, 1996.
2	3	Hon. Amitava Lala, J. Hon. Sanjay Misra, J.	Fresh, order, admission, hearing in Misc. Writs including Control Orders <p style="text-align: center;">AND</p> Listed Misc. Writs including Control Orders from January Ist 2009 onwards including Bunch Cases.
		<u>At 2.00 P.M.</u>	Misc. Writs for the year 2004 for Orders, Admission and Hearing.
3	32	Hon. R.K. Agrawal, J. Hon. Abhinava Upadhya, J.	Listed Special Appeals from the year 2005 to 2008 for Orders, Admission and Hearing including Bunch Cases.
		<u>At 2.00 P.M.:</u>	Special Appeals for the year 2004 for Orders, Admission and Hearing.
		Thereafter:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

4 36 Hon. S.K. Singh, J. Fresh, order, admission, hearing and All Listed Writs
Hon. Rajesh Chandra, J. relating to other Recovery including Matters arising
out of proceedings U/s 29 of State Financial
Corporation Act, Mines and Minerals

At 2.00 P.M.:

Misc. Writs for the year 2003 for Orders, Admission
and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the
oldest of the category assigned.

5 2 Hon. Ashok Bhushan, J.
Hon. Virendra Singh, J.

Fresh, order, admission, hearing in Writs relating to
Local Bodies (including Cooperative Societies, All
Societies and Corporations)

AND

Listed Writs relating to Local Bodies (including
Cooperative Societies, All Societies and Corporations)
from January 1st 2009 onwards including Bunch Cases.

At 2.00 P.M.:

Misc. Writs for the year 2004 for Orders, Admission
and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the
oldest of the category assigned.

6 1 Hon. Rakesh Tiwari, J.

Fresh, order, admission, hearing and all Listed Second
Appeals, F.A.s and F.A.F.O.s

At 2.00 P.M.:

Second Appeals upto the year 1978 for Orders,
Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the
oldest of the category assigned.

7 18 Hon. Arun Tandon, J.

Fresh, order, admission, hearing in Service Writs
relating to Educational Institutions and Service Writs
relating to Local Bodies including Corporations and
Co-operative Society

AND

Listed Service Writs relating to Educational
Institutions and Service Writs relating to Local Bodies
including Corporations and Co-operative Society from
January Ist, 2009 onwards including Bunch Cases.

At 2.00 P.M.:

On priority basis Service Writs relating to transfer/suspension of all categories and Service Writ for the year 1992 for orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

8 26

Hon. Anil Kumar, J.

Listed Service Writs including that of Employees of High Court and subordinate Courts upto the year 2008 for Orders, Admission and Hearing including Bunch Cases.

At 2.00 P.M.:

On priority basis Service Writs relating to transfer/suspension of all categories and Service Writ for the year 1993 for orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

**CHIEF JUSTICE
26.06.2010**